

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

O.A. No. 62/1056/2020

This the 23rd day of November, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. MOHD. JAMSHEDE, MEMBER (A)**

1. Mohd. Fayaz age 41 years, S/o Mehboob Ali, R/o Balti Bazar, Kargil, District Kargil.
2. Areena Ali, age 33 years, D/o Ali Mohammad Bhat, Bhatamaloo, Srinagar.

.....Applicants

(Advocate: Mr. N.D. Qazi)

Versus

1. Union Territory of Jammu and Kashmir through Principal Secretary to Government Industries and Commerce Department, J&k Jammu/Srinagar.
2. Director Handicrafts, J&K Govt, Srinagar/Jammu.
3. Secretary J&K Service Selection Board, Jammu/Srinagar.
4. Gulshan Mughal D/o Sh. Talib Hussain R/o Ghambir Mughlan, Rajouri (Senior Craft Instructor Sozni Divisional Cadre, Jammu.

.....Respondents

(Advocate: Mr. Sudesh Magotra, DAG)

ORDER

ORAL



DELIVERED BY HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

During the course of arguments, learned counsel for the applicants submit that he will be satisfied if a direction is given to respondents/competent authority to consider the case of applicants for appointment to the post of Senior Craft Instructor (Stapple) and Chain Stitch) in accordance with order No. HD/Estdt/A/841 dated 11.6.2019 (Annexure A-3) by passing a reasoned and speaking order within a stipulated period of time.

2. Looking to the limited prayer made by learned counsel for the applicants, O.A is disposed of at the admission stage itself with a direction is given to respondents/competent authority to consider the case of applicants for appointment to the post of Senior Craft Instructor (Stapple) and Chain Stitch) in accordance with order No. HD/Estdt/A/841 dated 11.6.2019 (Annexure A-3) by passing a reasoned and speaking order within a period of two months from the date of receipt of a certified copy of this order with intimation to the applicants. It is provided that any appointment so done shall be strictly in accordance with Rules. No costs.

3. It is made clear that we have not expressed any opinion on the merits of the case.

(MOHD. JAMSHED)
MEMBER (A)

Manish/-

(RAKESH SAGAR JAIN)
MEMBER (J)